

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 107
(IB)-211(PB)/2020

IN THE MATTER OF:

Atul Peshawaria
Vs.

M/s. Landmark Apartments Pvt Ltd.

... Applicant/Petitioner

... Respondent

Order Under Section 7 of IBC, 2016

Order delivered on 23.01.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Isha Bhalla, Adv.
For the Respondent : Mr. Mayank Sharma, Adv.

ORDER

For order see, CP No. (IB)-86(PB)/2019.

23.01.2020
Aarti Makker